PUNAJB VIDHAN SABHA SECRETARIAT

Starred Questions

TO BE ASKED AT THE MEETING OF THE PUNJAB VIDHAN SABHA TO BE HELD ON Wednesday, the 04th March 2020

To get the land transferred

*2766. Sardar Randeep Singh, M.L.A:- Will the Revenue Minister be pleased to state:-

- whether it is a fact that the occupants of approximately 912 acres cultivable land of village Kapurgarh and Bharpurgarh (Nabha) to whom this land was allotted by Nabha Estate had sold out this land to other farmers in small parts and now the said purchasers are facing difficulty to get this land transferred (mutation) in their
- whether the government will contemplate to solve this problem on priority basis; if so, the details thereof?

To curb the Dengue in Assembly Constituency Payal

*2492. Sardar Lakhvir Singh, M.L.A:- Will the Health and Family Welfare Minister be pleased to state the proposed steps taken/to be taken to curb the outbreak of Dengue in Assembly Constituency Payal?

To widen Patti-Ferozepur Road

*2393. Sardar Harminder Singh Gill, M.L.A.: Will the Public Works (B & R) Minister be pleased to state:

- whether there is any proposal under consideration of the government to widen the Patti-Ferozepur Road keeping in view the increasing heavy traffic due to new bridge constructed upon river leading towards Patti-Ferozepur road; b)
- the time by which the said road is likely to be widened for public safety?

Beneficiaries of Atta Dal Scheme in Dera Bassi

*2624. Shri N.K. Sharma. M.L.A:- Will the Food & Civil Supplies Minister be pleased to state;

the total number of beneficiaries availing the benefit under Atta-Dal scheme in Dera Bassi till March, 2017 togetherwith the total number of such beneficiaries as per the state of 31st December, 2019;

the quantum of ration distributed to the beneficiaries from April, 2017 to 31st December, 2019 in Dera Bassi Constituency under the scheme referred to in part (a) above alongwith the quantum of ration yet to be distributed; the details thereof be provided?

To restart the discontinued subsidy on rotavator

*2556. Sardar Kulwant Singh Pandori, M.L.A:- Will the Chief Minister be pleased to state whether the government subsidy on rotavator for the use of peasantry has been discontinued; if so, the reasons therefor alongwith the time by which it is likely to be restarted?

Payable wages in the villages of District Shaheed Bhagat Singh Nagar

*2374. Shri Angad Singh, M.L.A:- Will the Rural Development and Panchayats Minister be pleased to state:the time by which the government proposes to release the outstanding remuneration of workers working under MGNREGA in villages of district Shaheed Bhagat Singh Nagar;

whether it is a fact that labourers have not been getting their payments since August, 2018; if so, the reasons therefor?

To construct stadium in the name of martyr

*2664. Sardar Bikram Singh Majithia, M.L.A:- Will the Sports Minister be pleased to state whether there is any proposal under consideration of the government to construct a stadium in the name of martyr soldier Lance Naik Gurmail Singh of village Alkare falling in Assembly Constituency Majitha in his village who made supreme sacrifice for the country in year, 2017, as announced by Hon'ble Member Parliament of Amritsar; if so, the time by which the said stadium is likely to be constructed?

To enhance the pension giving to old-aged, widows, handicapped and dependents

- *2407. 1. Shri Pawan Kumar Tinu, M.L.A
 - 1. Shri Pawan Kumar Tinu, M.L.A
 2. Shri Baldev Singh Khaira, M.L.A
 3:- Will the Social Security Minister be pleased to state whether there is any proposal under consideration of the government to enhance amount of monthly pension from Rs. 750/to Rs. 2500/- giving to old-aged, widows, handicapped and dependents; if not, the reasons therefor?

To resolve the problems faced by People far appearing in the driving test

*2792. Shri Rajinder Beri, M.L.A:- Will the Transport Minister be pleased to state:-

whether it is a fact that a candidate faces problem while taking test on the track for driving license;

whether there is any proposal under consideration of the government to provide appropriate facilities to the general public at the driving test centre including seating arrangement, potable water, shed during the summers and to get rid of the agents thereat;

whether it is also a fact that one has to wait for a month long period to book appointment for driving license, which caused inconvenience to the general public; if so, whether there is any proposal to increase the number of daily appointments and conduct of driving tests in this regards?

To release the funds to carry out repair the tubewells in Pathankot

*2797. Shri Joginder Pal, M.L.A:- will the Water Resources Minister be pleased to state whether it is a fact that 27 tubewells out of total 129 tubewells of Tubewell Corporation in district Pathankot are lying dysfunctional; if so, the time by which the government intends to release requisite funds to carry out the repair of the same?

Gkang 3/3/20 Punjab Vidhan Sabha Chandigarh

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Encroachments on State lands

- *2457. Shri Darshan Lal, M.L.A:- Will the Revenue Minister be pleased to state:
 - a) whether the government will clarify about the ownership of the land of drains (choes) flowing in the State regarding the ownership of said land as per the revenue records;
 - b) whether it is also a fact that the said large part of the land has been occupied by encroachers; if so, the total area of such type of encroached land;
 - the details of the steps taken/to be taken by the government to get evict such land from encroachers?

To provide facility of ventilator in Civil Hospital Jagraon

*2498. Smt. Sarvjit Kaur Manuke, M.L.A:- Will the Health and Family Welfare Minister be pleased to state whether it is a fact that facility of ventilator is not available in Civil Hospital at Jagraon due to which the people who met with road accidents and untoward incidents die; if so, the time by which facility of ventilator is likely to be provided at Civil Hospital, Jagraon?

To repair the roads

- *2721. Sardar Darshan Singh Brar, M.L.A:- Will the Public Works (B&R) Minister be pleased to state:
 - a) whether the government would consider to repair the roads from Nanaksar Samadh Bhai to Moga and Bagha Purana to Bhagta (Moga) on priority basis;
 - b) if reply to part (a) above be in the affirmative, the details thereof?

Details of desiltation of ponds and proper drainage of sullage water of villages

*2726. Sardar Sangat Singh Gilzian, M.L.A:- Will the Rural Development and Panchayats Minister be pleased to state that the details of steps taken/ to be taken by the government for desiltation of ponds and proper drainage of sullage water of villages of the State?

To hire a contractor

*2477. Shri Amit Vij, M.L.A:- Will the Transport Minister be pleased to state the time by which the contractor will be hired for the existing bus stand and the commercial centre and the modern bus stand in Pathankot City?

To construct Trauma Center in City, Patran

*2687. Sardar Nirmal Singh, M.L.A:- Will the Health & Family Welfare Minister be pleased to state the time by which the proposal of the government to construct a Trauma Center in Patran city is likely to be materialized; whether the government will give assurance to complete the said Trauma Center in current financial year?

Regarding mid-day meal workers in the schools of Punjab

- *2404. Shri Aman Arora, M.L.A:- Will the Education Minister be pleased to state:
 - a) number of mid-day meal workers in the schools of Punjab;
 - b) the per month salary or honorarium received by the same togetherwith the number of months in which the same is given during in a year;
 - the duty hours of these mid-day meal workers;
 - d) total number of mid-day meal workers of Punjab togetherwith the total number of students of Punjab for which they prepare food;
 - e) whether any accident policy is provided by the government for these mid-day meal workers;
 - f) whether there is any proposal under consideration of the government to enhance the salary/honorarium of these mid-day meal workers; if so, the time by which the same will be done?

To provide Tractors Trolleys to MGNREGA workers

*2740. <u>Sardar Ramanjit Singh Sikki, M.L.A</u>:- Will the Rural Development and Panchayats Minister be pleased to state whether the government will consider to provide tractors and trolleys to MGNREGA workers in villages to throw mud or soil extracted from ponds at required places; if so, the details thereof?

Arrangement of Local Bus Service

- *2806. Shri Budh Ram, M.L.A:- Will the Transport Minister be pleased to state:
 - a) whether it is a fact that a university college located on village Bahadurpur to Daska road in Sub-Division Budhlada has been started in the year 2017 which is at a distance of 2-1/2 Km from Bretta (Bus stand located in this village);
 - b) whether there is any proposal under consideration of the government to provide any local bus service for college-going girls from bus stand to college; if so, the time by which the said bus service would be started?

To repair the School Building of Village Mauigarh of Abohar

*2467. Sh. Arun Narang, M.L.A:- Will the Education Minister be pleased to state whether it is a fact that the building of Government Senior Secondary School, village Maujgarh of Assembly Constituency Abohar has been declared unsafe; if so, the alternative arrangements made by the government for sitting of the students togetherwith the time by which the building of new school will be constructed?

Chandigarh
The 2nd March, 2020

Glad 3/3/20 Superintendent Punjab Vidhan Sabha Chandigarh

Shashi Lakhanpal Mishra, Secretary, Punjab Vidhan Sabha.